Ferrous Scrap Export Policy

6448. SHRI RAM SWAROOP RAM:
Will the Minister of STEEL AND
MINES be pleased to state:

- (a) whether the scrap industry has expressed disappointment with the 1980-81 ferrous scrap export policy;
- (b) whether it is a fact that there is some confusion in regard to the export of high speed steel scrap as per the current policy; and
- (c) whether it is the intention of Government to favourably consider the suggestion for modification made by the scrap industry?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Iron and Steel Scrap Association of India had represented to the Ferrous Scrap Committee in April, 80 requesting for inclusion of High Speed Steel Scrap in the merit list of export through Metal Scrap Trade Corporation in the current year's Export Policy.

- (b) No. Sir.
- (c) Based on the suggestion received from Iron and Steel Scrap Association of India, Government have already permitted export through Metal Scrap Trade Corporation of certain categories of high Speed Steel Scrap.

Survey for mineral in U.P.

6449. SHRI ZAINUL BASHER: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the District of Mirzapur in Uttar Pradesh has been surveyed to find out minerals;
- (b) which minerals are expected to be found out; and
 - (c) the details thereof?

THE MINISTER OF COMMERCE PRANAB MUKHERJEE): (a) Yes, Sir.

(b) and (c) According to Geological Survey of India. as a result of surveys carried out in Mirzapur District major mineral deposits located include 1173 million tonnes of Coal. 312 million of Limestone tonnes mainly Cement and B. F. grades, 5.94 million tonnes of Limestone mainly of Cement and B.F. grades, 5.94 million tonnes of CMS grade Dolomite and 3.5 million tonnes of China Clay. Besides, four primary pipe racks were located on Jungel area. One pipe found to be Diamond rock was bearing.

Appointment of full time Chairman for National Textile Corporation

6450. SHRI SURYA N. RAIN SINGH: Will the Minister of COM-MERCE be pleased to state:

(a) the reasons why a full time Chairman is not appointed for the National Textile Corporation:

- (b) why the present Chairman of the National Textile Corporation is being allowed to continue even though his tenure of office expired long back; and
- (c) is it true that the expenses incurred towards him by way of allowances is much greater than the pay and allowances of a full time Chairman?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The existing arrangement of a part-time Chairman and full-time Managing Director is working satisfactorily.

- (b) The tenure of the present Chairman has been continued in public interest, until further orders.
 - (c) No. Sir.

Import of Rubber

6451. SHR1 AMARSINGH RATHAWA: Will the Minister of COMMERCE be pleased to state:

- (a) whether rubber is being imported;
- (b) whether it has any effect on the growers; and
- (c) if so, the steps taken by Government for the safeguard of the growers?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Import of rubber is allowed on a careful review of the demand and supply position of rubber and the quantum of import is limited to the minimum necessary to bridge the gap between demand and supply.

(c) Does no arise

Prohibition of parking outside Tajmahal

6452. SHRI AMAR ROYPRADHAN: Will the Minister of TOURISM AND

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- CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government have decided not to allow tourist and other buses to park outside the Tajmahal; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) With a view to eliminate congestion at the fort-Court of the Taj Mahal, Agra, tourist coaches are allowed to set-down tourists in front of the Western Gate of the monument and park the vehicles near the shopping arcade. Tourist coaches can be called through a public address system to pick up tourists.

Due to increase in the tourist traffic it is now not possible to accommodate lrage number of buses coming to the Taj Mahaj in front of the main gate.

Tax arrears due from various companies with head offices at Calcutta

6453. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

- (a) the amount of tax arrears due from (i) M/s Hindustan Sanitaryware and Industries Ltd. (ii) M/s Hindustan National Glass Manufacturing Company Ltd. (iii) M/s Somany Pilkington Ltd.; and (iv) M/s Soma Plumbing Fixtures Ltd.;
- (b) whether all these companies are controlled by the Somany group and have their head offices at Calcutta: and
- (c) what steps, if any, have been taken to realise the arrear taxes or to punish these companies for tax evasion?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (c)